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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: <sup>8</sup>HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.170/252/HDB/2017
NAME OF THE COMPANY	Shweta Avenues Private Limited
NAME OF THE PETITIONER(S)	Shweta Avenues Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Aakash Agarwal	ACS	aakashagarwal.cs @gmail.com	
		903054604	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Originally the matter listed on 13.04.2018. It appears today on the basis of memo filed by Petitioner, the Registry listed it today before this Bench. Heard Mr. Aakash Agarwal, Learned ACS for the Petitioner. Petitioner is directed to issue notice to RoC. RoC shall file representation within 2 weeks . The Petition is directed to file affidavit regarding monetary transactions during the demonetisation period. List the matter on 26.03.2018.

  
MEMBER (Judl)